

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB) 440(ND) 2017**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
21.05.2018**

**NAME OF THE COMPANY: Tripat Kaur Vs. Caliber Associates Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s): Mr. R.K. Gupta, Advocate

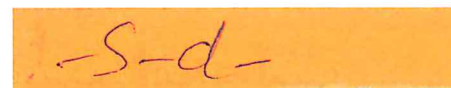
For the Respondent (s): Ms. Manisha Chaudhary, Ms. Anisha Mahajan &  
Mr. Mansumyer Singh, Advocates

**ORDER**

Reserved for orders.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**